

**HIGH COURT OF SIKKIM**

Record of proceedings

**I.A. No. 01 of 2024**  
**IN**  
**R.F.A. No.138/2024 (Filing No...)**

JAWAHAR PRASAD GUPTA ..... APPELLANT

VERSUS

SUNIL KUMAR GUPTA ..... RESPONDENT

Date: 20.02.2025

CORAM :

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Appellant : Mr. Sudesh Joshi, Advocate,  
Mr. Adarsh Gurung, Advocate.

For Respondent : None.

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1. Issue notice upon the respondent in I.A. No.01 of 2024 subject to filing of requisite within three days.
2. List on 20.03.2025.

**Judge**